

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1794  
(To be answered on the 1<sup>st</sup> August 2024)**

**PRIVATIZATION OF AIRPORTS**

**1794. SHRI ANAND BHADAURIA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has handed over the management of all the airports to private companies;
- (b) if so, the details thereof along with name of companies;
- (c) the types of management activities provided to private companies at airport; and
- (d) whether the complaints regarding shortcomings in management are also pending with the Government and if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) to (d): Airports Authority of India (AAI) has leased out eight of its airports at Delhi, Mumbai, Lucknow, Ahmedabad, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram through Public Private Partnership (PPP) for operation, management and development on long term lease basis. The details of companies that currently run these airports are as under:**

- (1) Indira Gandhi International Airport, Delhi - M/s Delhi International Airport Limited (DIAL)**
- (2) Chhatrapati Shivaji Maharaj International Airport, Mumbai - M/s Mumbai International Airport Limited (MIAL)**
- (3) Chaudhary Charan Singh International Airport, Lucknow - M/s Lucknow International Airport Limited (LIAL)**
- (4) Sardar Vallabhbhai Patel International Airport, Ahmedabad - M/s Ahmedabad International Airport Limited (AIAL)**
- (5) Mangaluru International Airport - M/s Mangaluru International Airport Limited (MaIAL)**
- (6) Jaipur International Airport - M/s Jaipur International Airport Limited (JIAL)**

**(7) Lokpriya Gopinath Bordoloi International Airport, Guwahati - M/s Guwahati International Airport Limited (GIAL)**

**(8) Thiruvananthapuram International Airport - M/s TRV-Kerala International Airport Limited (TIAL)**

**As per the Contractual Agreements entered into by AAI with the PPP partner, the performance and compliance by PPP partners is subjected to periodical monitoring by AAI through Independent Engineers, Auditors, Inspections etc.**

**DIAL and MIAL are submitting the monthly, quarterly and annual reports regarding achievement of key performance indicators and service Quality requirement as specified in their respective Contractual Agreements to AAI.**

**The concessionaire of remaining six airports is discharging its obligation as per provisions of the Concession agreement i.r.o development and Operation of these airports. Concessionaire are submitting the daily, monthly, quarterly and annual report regarding achievement of Key Performance Indicators and service quality requirement to AAI as specified in the concession agreement.**

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